

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1733

ANSWERED ON:22.08.2012

GENERAL ANTI AVOIDANCE RULES

Joshi Dr. Murlī Manohar;Natarajan Shri P.R.;Yadav Shri Dinesh Chandra

Will the Minister of FINANCE be pleased to state:

(a) whether any nation/entity has commented or raised objections on the draft General Anti Avoidance Rules and if so, the details thereof; and

(b) the reaction of the Union Government on each of them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANTMANICKAM)

(a) Yes Sir, comments and suggestions have been received from various stakeholders on the draft guidelines on General Anti Avoidance Rules which were placed in the public domain. Representations have been received from various persons/ institutions detailed at Annexure `A`.

(b) The Government has constituted a four member Committee headed by Dr. Parthasarathi Shome for examining issues related to GAAR guidelines. The suggestions received from the various stakeholders are under examination by the Committee.